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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

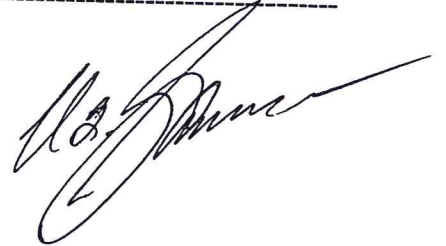
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/584/ (IB)/2017
NAME OF THE PETITIONER(S) : MITCON CONSULTANCY & ENGINEERING
SERVICES LTD
NAME OF THE RESPONDENT(S) : AL AMEEN GREEN ENERGY PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M. L. GANESH
Counsel for operational
creditor.

M. L. Ganesh



M. ROSHAN ATIQ

RESPONDENT

M. Roshan Atiq

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to file counter. Time is enlarged at request for filing counter and also for hearing submissions by both the sides. Put up on 05.01.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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